

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL - Nomination of one (01) Judicial Officer of the District Judiciary to participate in Academic Programme No.P-1385 "**Workshop on Witness Protection**" scheduled to be held on 03.02.2024 and 04.02.2024 at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

READ: 1. NJA/Dir/Ac.Prg./2023-24/1467, e-mail from the Director, National Judicial Academy, Bhopal, dated 01.07.2023.
2. High Court's letter Roc.No.1204/SO/2023, dated 22.01.2024 from the Registrar General, High Court for the State of Telangana, Hyderabad.

* * *

ORDER ROC.NO.292/2024 - B.SPL., DATED:29.01.2024

The High Court is pleased to pass the following order:

The following one (01) Judicial Officer mentioned in Column No.2, vide High Court's letter 2nd read above, is nominated to participate in Academic Programme No.P-1385 "**Workshop on Witness Protection**" scheduled to be held on 03.02.2024 and 04.02.2024 at National Judicial Academy, Bhopal.


Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI Y.JAYA PRASAD, XI Additional District and Sessions Judge - cum - XI Additional Metropolitan Sessions Judge, Ranga Reddy District at L.B.Nagar	Chairman, Land Reforms Appellate Tribunal for Rangareddy - cum - II Additional District and Sessions Judge's Court - cum - II Additional Metropolitan Sessions Judge's Court, Ranga Reddy District at L.B.Nagar

The officer mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officer who is nominated to participate in the Academic Programme.

In case, the officer mentioned in Column No.3, is either on leave or not available for any other reason, the Principal District and Sessions Judge, Ranga Reddy District, shall make alternative in-charge arrangements and intimate the same to the High Court.

On return from the said Academic Programme, the officer mentioned in Column No.2, shall resume charge of his regular post(s) and also the post(s) for which he is holding full additional charge previously.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the academic programme at National Judicial Academy, Bhopal.
 2. The nominated officer is entitled only for actual journey period.


REGISTRAR (JUDICIAL-I)
I/C. REGISTRAR (VIGILANCE)

To

1. The Officer and In-charge Officer concerned.
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462 044.
4. The Prl. District & Sessions Judge, Ranga Reddy District at L.B.Nagar.
5. The Chairman, Land Reforms Appellate Tribunal for Rangareddy – cum – II Additional District and Sessions Judge's Court – cum – II Additional Metropolitan Sessions Judge's Court, Ranga Reddy District at L.B.Nagar.
6. The XI Additional District and Sessions Judge – cum – XI Additional Metropolitan Sessions Judge, Ranga Reddy District at L.B.Nagar.
7. The District Treasury Officer, Ranga Reddy District at Exhibition Grounds, Nampally, Hyderabad.
8. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

+ **Spare...**